

**IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.**

**CAUSE LIST**

**CASES LISTED ON 12.10.2020**

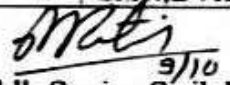
<b>MORNING SESSION</b>				
<b>SL.NO.</b>	<b>CASE NOS.</b>	<b>STAGE</b>	<b>ADVOCATE</b>	
			<b>PLAINTIFF ADVOCATE</b>	<b>DEFENDANT ADVOCATE</b>
1	RA 43/2018	Arguments	AS	CR
2	RA 16/2019		NRN	SHG
3	MISC. 37/2013		GTR	NJ
4	G & W.C. 25/2018		BM	BRS
5	MA 9/2018		BCJ	SRS
6	OS 327/2014		N	-
7	MVC 59/2014		GDR	HVM
8	OS 131/2010		AS	KRG
9	OS 414/2013	Evidence	AS	OMG
10	OS 22/2010		BKG	AS
11	OS 767/2013		CKR	GDA
12	OS 279/2009		SMR	PTH
13	OS 51/2009		NSS	KSD
14	OS 195/2018	Hearing	HCR	NVN
15	OS 149/2013		TSL	BBJ
<b>AFTER-NOON SESSION</b>				
<b>SL.NO.</b>	<b>CASE NOS.</b>	<b>STAGE</b>	<b>ADVOCATE</b>	
			<b>PLAINTIFF ADVOCATE</b>	<b>DEFENDANT ADVOCATE</b>
1	MA 1/2020	Arguments	KSL	AS
2	MA 27/2019		AS	MMD
3	MC 9/2014		-	-
4	OS 473/2017	Hearing	KNS	-
5	FDP 11/2017		BRS	MMD
6	OS 583/2018		LSV	ANG
7	OS 417/2018		TSR	AS
8	OS 113/2014		CRV	VKR
9	OS 495/2015		L	MN
10	OS 221/2013		VSG	AR
11	OS 39/2019		ML	MGR
12	OS 549/2018		TMV	MM
13	OS 15/2011		Evidence (Only through VC)	MS
14	OS 1795/2009	RK		KNG
15	OS 201/2012	YMS		RLN

**(PRASAD.K.B)**  
Senior Civil Judge,  
Nelamangala.



IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 12.10.2020


CIVIL CASES					
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<b><u>ARGUMENTS</u></b>			<b><u>ARGUMENTS</u></b>		
1.OS 1006/09	DCR	DAM,CKR,NGM, NRN	1.OS 264/15	NGR	DHR
2.RA 86/16	MN	SN,VKN	2.OS 32/13	BSM	SMR,SH
3.RA 98/16	KM	KNS,RK	3.MA 10/18	MG	BPG
4.RA 17/18	HSR	DNM	4.MA 10/19	BLS	RK
5.MA 6/13	KSTH	KKM	5.Misc 31/15	KS	-
6.MA 8/19	SMR	THR	<b><u>HEARING</u></b>		
<b><u>HEARING</u></b>			6.OS 2/12	VLR	GH,CKR
7.OS 138/10	SRD	KRG,KNS	7.OS 510/13	HK	DG,KMK,PAM
8.OS 310/10	SRD	MN,GG,DCS	8.OS 306/17	RC	RDS
9.OS 202/14	SMB	NB,KR,SCK	9.OS 98/18	HSR	NM
10.OS 300/14	KRG	RK,CG	10.OS 320/18	NHS	MN,MCR,RDS, GCS,CYG
11.OS 518/14	PRH	MRK	11.OS 488/18	BMP	SNR,CKN
12.OS 304/15	SGP	MS	12.OS 556/18	CP	MM
13.OS 170/16	RL	SMR	13.OS 365/20	LS	-
14.OS 720/16	KNA	TSR,AY	14.P & SC 4/16	KBJ	NMR,NLS
15.OS 12/17	JS	SM	15.Misc 70/11	PHD	SMR,DVK

  
 3/10  
 Addl. Senior Civil Judge,  
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 12.10.2020**

CIVIL CASES							
I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	ARGUMENTS	Pltf	Deft		ARGUMENTS	Pltf	Deft
1.	OS 367/2016	VSD	-	1.	LAC 147/2009	MP	RVP/BR
2.	MA 28/2019	NB	KDM	2.	MA 50/2013	BLK	SMR
3.	OS 44/2009	MGR	VLS	3.	OS 317/2016	KBV	-
	<u>HEARING</u>				<u>HEARING</u>		
4.	LAC 1/2012	MTP	MN	4.	OS 578/2015	BG	BGS
5.	OS 664/2012	MBS	KKG	5.	OS 5/2016	CRV	HGNM
6.	OS 70/2013	TSR	BPG	6.	P & SC 4/2019	GN	KNR
7.	MISC 66/2013	MS	BPG/DH	7.	LAC 117/2009	HMB	AG
SR	FDP 9/2014	MSB	-	8.	OS 92/2013	SG	KRM
9.	OS 419/2014	KRM	CRV	9.	FDP 24/2014	HG	TNR
10.	MISC 15/2015	RM	RK	10.	LAC 252/2009	NJR	-
	<u>PHYSICAL PEVIDENCE</u>				<u>EVIDENCE(Only Through /VC)</u>		
11.	OS 649/2016	HK	SMR	11.	OS 648/2016	GR	SMR
12.	OS 643/2015	NRK	NAG	12.	OS 774/2015	YMS	VV
13.	OS 642/2014	KKM	CKR	13.	OS 387/2016	MSN	MNK
14.	OS 269/2016	RS	KS	14.	OS 647/2016	GR	BAM
15.	OS 63/2012	VR	VRM	15.	OS 732/2015	PMS	DRR

  
 II Addl. Senior Civil Judge,  
 Nelamangala.

**NOTE:-**

SOP dated: 27.08.2020 issued by Hon'ble High Court of

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 12-10-2020**

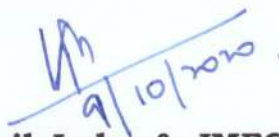
**Morning Session**

**Afternoon Session**

Sl. No	Case No	Plf/Ptr /DHR	Def/Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res /JDR
<b>Arguments</b>				<b>Arguments</b>			
1	OS 76/1997	MG	HSR	1	OS 407/2018	BRS	YAD
2	OS 377/2013	TM	MSG	2	OS 543/2018	NRN	YHP
3	CC 718/2006	DNM		3	OS 213/2019	OMG	
4	CC 41/2010	KKM	GKN	4	CC 948/2018	BAM	LRA
<b>Hearing</b>				<b>Hearing</b>			
5	OS 245/2006	RKG	BR	5	OS 117/2015	BJS	RDS
6	OS 281/2007	MKM	BG	6	OS 125/2016	SBS	BCV
7	OS 51/2008	SMR	TSR	7	OS 265/2017	MM	MS
8	OS 255/2014	NRN	MPA	8	OS 153/2018	MDU	SRG
9	OS 377/2014	RK	RP	9	OS 163/2019	V	CGR
10	OS 247/2020	PBK	KKM	10	OS 373/2019	SAK	MM
<b>Evidence</b>				11	EX-26/2017	HGN	KKG
11	OS 441/2017	MS	KKM	12	PCR 54/2012	SR	
12	OS 47/2018	NRN	Exp	13	PCR 219/2019	SAR	
13	OS 111/2018	HSR	Exp	14	Cmis 125/2017	GKN	VPR
14	OS 403/2018	NGR	Exp	15	Cmis 150/2018	AS	DS
15	OS 77/2019	AG	NLR				

Note:

Separate cancelled cases list will be notified

  
**Prl. Civil Judge & JMFC,**  
**Nelamangala**  
 Prl. Civil Judge & JMFC,  
 Nelamangala.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA**

**P.O: CHINMAYEE.R.H**  
**CAUSE LIST DATED 12-10-2020**  
**AFTERNOON SESSION**

SL.NO.	CASE NO	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.4/2009	Arguments	AS	MN
2	O.S.374/2011	Arguments	RDS	AS
3	O.S.364/2006	Arguments	BPG	TH
4	O.S.230-2010	Arguments	MR	NKS
5	FDP 6/2008	Hear	SMR	HRK
6	O.S.390/2014	Hear	SHG	CG, MSH
7	O.S.128/2006	Hear	RDS	BPG
8	O.S.468/2010	Hear	HCR	HN
9	O.S.364/2010	Hear	BPG	KNS
10	O.S.202/2017	Hear	CSN	BVV
11	O.S.538/2019	W/s	PSM	MSG
12	O.S.302/2020	W/s & objection	AK	MN, VK
13	O.S.325/2019	W/s & objection	LKS	PSS, RK, KNS
14	O.S.528/2019	W/s & objection	GN	PJ
15	O.S.189/2020	Orders	KMN	

**NOTE:** Evidence will be recorded through Video Conference only

*Chinmayee R.H*  
9/10/2020  
I Addl. CJ & JMFC,  
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 12-10-2020**

**Morning Session**

**Afternoon Session**

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res/J DR
<b>Arguments</b>				<b>Arguments</b>			
1	OS 124/2004	KKM	SMR	1	OS347/2016	CHR	EXPT
2	OS 142/2004	SMR	KKM	2	OS108/2017	KRM	EXPT
3	OS 10/2016	BTK	Exp	3	OS402/2008	RY	KNS
4	OS12/2016	BTK	Exp	4	OS183/2008	KKP	EXPT
5	OS 393/2018	BD	RK	<b>Hearing</b>			
<b>Hearing</b>				5	OS8/2010	GSN	KRM
6	OS 90/1996	HRV	GCS	6	OS237/2010	RDS	KSL
7	OS 517/2009	NK	BPG	7	OS449/2012	LKR	APR
8	OS 518/2009	NK	BPG	8	OS124/2018	MS	LK
9	OS 519/2009	NK	BPG	9	OS127/2018	BNP	SNR
10	OS 524/2009	NK	BPG	10	OS141/2018	MP	VR
<b>Evidence</b>				11	OS337/2018	KDK	EXPT
11	<b>OS 45/2016</b>	AKS	RK	12	OS387/2018	CKN	BNP
12	OS 137/2016	HCR	NS	13	OS483/2018	LKS	BHJ
13	CC 416/2009	APP	KNG	14	OS 497/2018	BAM	HPN
14	CC 791/2011	APP	KRG	15	OS 242/2020	PRD	VK/MN
15	CC 227/2012	APP	BRG				

Note:

Separate cancelled cases list will be notified

  
 II Addl. Civil Judge & JMFC,  
 Nelamangala